

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.212 – IA/841(AHM)2022  
ITEM No.213 – IA/858(AHM)2022  
in  
**CP(IB)/70(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Eco Green Products Pvt Ltd  
V/s  
Gajanand Corporation Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 23/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : : Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

**IA/841(AHM)2022 & IA/858(AHM)2022**

Ld. Counsel for the applicant is directed to issue fresh notice upon respondents. Since connected matters are coming up for hearing on 05.06.2024, this matter stands adjourned.

List for further consideration on 05.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**